

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 736**  
TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2023

**DEFICIENT RAINS IN NORTHERN PLAINS**

736. SHRI SANGAM LAL GUPTA:  
SHRI MAHENDRA SINGH SOLANKY:  
SHRI PRATAP CHANDRA SARANGI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is cognizant of the deficient rains received in the northern plains;
- (b) if so, the details of the steps being taken by the Government to address the same; and
- (c) the details of the steps taken by the Government to specifically address the distress among the paddy farmers?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): During 2022 South-West Monsoon Season (01.06.2022 to 30.09.2022), the country as a whole received 6% excess rainfall. Cumulative rainfall during 01.06.2022 to 30.09.2022 in respect States in the Northern plains is as under:

S. No.	Name of the State	Cumulative Rainfall for the period 01.06.2022 to 30.09.2022			Category of Rainfall
		Normal (in mm)	Actual (in mm)	Deviation (in %)	
1.	Uttar Pradesh	746.2	533.8	-28	Deficient
2.	Bihar	992.2	683.4	-31	Deficient
3.	West Bengal	1344.2	1112.1	-17	Normal

The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of a severe nature and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures. No Memorandum has been received from Uttar Pradesh, Bihar and West Bengal seeking financial assistance from NDRF for drought during Kharif 2022.

Allocation and Release of Funds under State Disaster Response Fund to the States during 2022-23 are at Annexure.

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No.736 due for answer on 07.02.2023

Allocation and Release of Funds under State Disaster Response Fund during 2022-23 (As on 11.01.2023)

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Release from SDRF	
		Central Share	State Share	Total	1 <sup>st</sup> Installment	2 <sup>nd</sup> Installment
1	2	3	4	5	6	7
1.	Andhra Pradesh	940.00	312.80	1252.80	470.00	470.00
2.	Arunachal Pradesh	210.40	23.20	233.60		
3.	Assam	648.80	72.00	720.80	324.40	324.40
4.	Bihar	1189.60	396.80	1586.40	594.80	
5.	Chhattisgarh	363.20	120.80	484.00		
6.	Goa	9.60	3.20	12.80	4.80	
7.	Gujarat	1112.00	370.40	1482.40	556.00	
8.	Haryana	412.80	137.60	550.40	206.40	206.40
9.	Himachal Pradesh	342.40	38.40	380.80	171.20	171.20
10.	Jharkhand	476.80	158.40	635.20		
11.	Karnataka	664.00	221.60	885.60	332.00	332.00
12.	Kerala	264.00	88.00	352.00	132.00	
13.	Madhya Pradesh	1528.80	509.60	2038.40	764.40	764.40
14.	Maharashtra	2706.40	902.40	3608.80	1353.20	
15.	Manipur	35.20	4.00	39.20	17.60	
16.	Meghalaya	54.40	6.40	60.80	27.20	
17.	Mizoram	39.20	4.00	43.20	19.60	
18.	Nagaland	34.40	4.00	38.40	17.20	17.20
19.	Odisha	1348.00	448.80	1796.80	674.00	674.00
20.	Punjab	416.00	138.40	554.40	208.00	
21.	Rajasthan	1244.80	414.40	1659.20	622.40	622.40
22.	Sikkim	42.40	4.80	47.20	21.20	21.20
23.	Tamil Nadu	856.80	285.60	1142.40	428.40	
24.	Telangana	377.60	125.60	503.20	188.80	
25.	Tripura	56.80	6.40	63.20	28.40	
26.	Uttar Pradesh	1624.00	541.60	2165.60	812.00	
27.	Uttarakhand	787.20	87.20	874.40	393.60	393.60
28.	West Bengal	849.60	283.20	1132.80	424.80	
Total		18635.20	5709.60	24344.80	8792.40	3996.80